

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No.320 of 2019

IN THE MATTER OF:

**K. K. Capital Services Limited
Versus
Sristi Hospitality Pvt. Ltd.**

...Appellant

...Respondent

Present:

For Appellant:- Mr. Gautam Singh, Advocate.

For Respondent: Mr. Piyush Bhardwaj, Advocate.

O R D E R

03.03.2020 Both the parties have concluded their arguments.

Reserved for Judgment.

Parties may file their written submission not more than three pages till 12th
March, 2020.

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

RK/ Kam/